Subhawati should take over him as their leader. In place of Shri Mulayam Singh. Smt. Phoolan Devi should take over and Ms. Chhabila ji should become leader of the Congress Party. I don't know whether the Communist party has any leader or not.

SHRI PRAMOD MAHAJAN : You have not given prominance to other women.

SHRI CHANDRA SHEKHAR: So, I feel if people are really sincere and serious this problem can be fully solved. But I don't think the Communist party has any women leader who belongs to backward classes also. I can understand why Shri Mahajan is taking interest, but I failed to understand why my old friend is showing this much interest.

So. Speaker. Sir. I very seriously say that it is not required in the House at all. Anyhow, all leading parties should implement it immediately and then see its impact in the entire country.

(English)

MR. SPEAKER: The Business Advisory committee is meeting today. I will again place the matter before the BAC.

The House stands adjourned for Lunch to meet again at Five Minutes part Fourteen of the Clock.

## 13.04 hrs.

The Lok Sabha then adjourned for Lunch till five , Minutes past fourteen of the Clock.

## 14.14 hrs.

The Lok Sabha reassembled after lunch at Fourteen Minutes past Fourteen of the Clock

(Mr. Deputy Speaker in the Chair)

## MATTER UNDER RULE 377

(i) Need for construction of a by-pass at Kuju on National Highway No.33 in Hazaribagh district, Bihar.

[Translation]

SHRI MAHABIRLAL VISHWAKARMA (Hazaribag) Mr. Speaker. Sir. under Rule 377 I would like to say through you that National Highway No.33 passes through a place named (Kuju) in Hazaribag District of South Bihar and hundreds of trucks and other vehicles pass through that road daily. The local people are under constant threat of accidents as well as diseases bomount of polution because of lesser width of Kuju road.

I. therefore, request the Central Government to construct a bye-pass at Kuju on Highway No.33.

[English]

(ii) Need to set up a Bench of High Court in Saurashtra region.

[Translation]

SHRI RATILAL KALIDAS VERMA: The people of Saurashtra region have a long outstanding demand for setting up a High Court bench in Bhavnagar city in Saurashtra region. The demand has not been met so far

The people of Kutch Saurashtra have to commute to Ahmedabad. The Bar Associations. Chamber of Commerce and various institutions of Bhavnagar and Saurashtra launched agitations and demonstrated on the roads with this demand. The Members of Parliament. Assembly and members of the local bodies of Saurashtra wrote letters, submitted memoranda in support of this demand but the same has not been fulfilled so far. If the demand is not met even now, the people may have to resorts to making a demand for separate Saurashtra.

A seperate High Court bench should be provided for Saurashtra in the Same manner as High Court Benches have been set up during the last 10-20 years in U.P., Bihar, Maharashtra and other States of the country. When Saurashtra was a separate region it had a high Court, therefore, this demand is genuine and deserves to be fulfilled immediately.

## (iii) Need to set up Biosphere Centres in National Parks to Protect Tigers

[English]

SHRI K.P. SINGH DEO (Dhenkanal): I would like to draw the attention of the Government of India to the increasing incidents of poaching of tigers in the country. After decimating the tiger population in most parts of Asia, poachers have now stepped up their activities in India

Tigers are killed for commercial and medicinal purposes. Each and every part of a tiger's body is used for making some kind of traditional medicine or other. According to an estimate made in 1995 by the Worldwide Fund for Nature India (WWF). 32 to 40 tigers are killed every year for commercial purposes. Even the poachers making unauthorised entry into the project tiger areas are killing the tigers. Whether it is Shimilipal or Ranthambor or any other tiger reserve forest, such incidents are increasing every year. It is most unfortunate that the poachers are allowed to go scot-free.

Another factor that threatens the tiger's survival is a loss of its habitat. Approximately 1.15 million hectares of forests were lost in India from 1952 to 1980. Therefore. I urge the Government to conserve the habitat if we want to save the tigers from depletion. A biosphere centre is being set up at the famous Shimlipal forest.